



72
भारत सरकार

GOVERNMENT OF INDIA

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

एकीकृत क्षेत्रीय कार्यालय, चंडीगढ़ / Integrated Regional Office, Chandigarh



File No. 19-392/2023-ROC



Dated: 26th June, 2023

To

The Registrar,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110 001.
E-mail: judicial-ngt@gov.in

Sub: OA No. 187/2023 titled as Shailendra Kumar Yadav versus State of Himachal Pradesh pending before the Hon'ble National Green Tribunal, New Delhi: Filing response of MoEF&CC by e-mail at judicial-ngt@gov.in as directed by the Hon'ble Tribunal vide its order dated 25th May, 2023 in the matter under reference: Reg

Sir,

I am directed to refer to the OA No. 187/2023 titled as Shailendra Kumar Yadav versus State of Himachal Pradesh and state that pursuance of order dated 13.03.2023, Environment Engineer, HP State Pollution Control Board vide letter dated 23.03.2023 has submitted joint committee's report by e-mail at judicial-ngt@gov.in. As per the direction of Hon'ble Tribunal vide its order dated 25th May, 2023, the comments of MoEF&CC on the above mentioned matter for the purpose of implementation of report are as under:

"The horse-riding activities being carried out on a commercial scale over 01 kms in length and on an average 4.3 meter width involving 1029 horses/ponies over Reserved Forest area is non-forestry activity and it requires prior approval of the Central Government under FCA, 1980. In addition, it has also been found that certain assets in the form of temporary shops, parking area for vehicles, halting points for horses/ponies and other related activities are created over the forest land, status of all these with respect to the prior approval from Central Government needs to be ascertained from the Himachal Pradesh Forest Department".

3. This is for your information and kind consideration please.

Yours faithfully,


(Raja Ram Singh)

Deputy Inspector General of Forests (Central)

Copy to:

- (i) IGF(FC), Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3 for information.
- (ii) DIG(ROHQ), Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jore Bagh Road, New Delhi-3 for information
- (iii) Mr. Syed Shams Abbas, Legal Assistant O/o the Inspector General of Forests (FC), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Jor Bag Road, New Delhi-110 003 for information and further n.a. please (e-mail: shams.abbas@gov.in).

बेज नं. 24-25, सेक्टर-31ए, चंडीगढ़-160030 / Bays No. 24-25, Sector-31 A, Chandigarh-160030
दूरभाष/Tel No : 0172-2638061 Fax No : 0172-2638135 Email : ronz.chd-mef@nic.in